


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28-4-2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 22/BB/17	-	Admission	Rule 6/IB	Emerson network power india Pvt.Ltd Vs.Tulip Data centre services Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SHAMANTH WAZLE 98864 23032	EMERSON PVT LTD	

Counsel for petitioner is present. Today, it is listed today for compliance of objections raised by the Registry. Petitioner's counsel requested time for compliance and further petitioner's counsel is directed to submit how this petition is maintainable for non-compliance of mandatory provisions of I&B Code..

List it on 08.06.2017 since vacation is intervening.


MEMBER (J)


MEMBER (T)